

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

**16. CA 89/2016 CA 88/2016 CA 158/2015 CA 88/2015 CA 121/2016 IA
(Companies. Act) / 221/2023 IN TCP 43/2011**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

**NAME OF THE PARTIES:- Shishir Nevatia & Ors.
V/s
Elegant Industries Pvt. Ltd. & Ors.**

Section: Rule 11 of NCLT 397-398 of the Companies Act, 2013

ORDER

Counsel, Neeta Jain appeared on behalf of the Petitioner through VC. None present on behalf of the Respondent/s. The last and final opportunity is granted to the Respondent to be present in the court on the next date of hearing and prosecute the matter, failing which matter shall be heard *ex-parte*. List this matter for hearing on **08.07.2024**.

**Sd/-
ANIL RAJ CHELLAN
Member (Technical)**
ANKIT

**Sd/-
KULDIP KUMAR KAREER
Member (Judicial)**